

Superintendent of Police, supervising the investigation of an organised crime.

The Ordinance provides: (a) for punishment for organised crime, (b) possession of unaccountable wealth on behalf of member of organised crimes syndicate and (c) forfeiture and attachment of property. However, to prevent its misuse, sufficient safeguard has been provided in the Ordinance, including constitution of Review Committee for review of authorisation orders as also making rules under the Ordinance.

The instructions of the President have already been conveyed on February 12, 1999.

(c) Does not arise.

[Translation]

Manufacturing of Illegal Weapons

3045. SHRI JANARDAN PRASAD MISRA:
SHRI M.R. CHAUDHARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the business of manufacturing illegal weapons is flourishing in various parts of the country;

(b) if so, whether some persons in this regard have been identified;

(c) if so, the number of such cases came to light during the last six months, State-wise;

(d) the places alongwith the details of weapons recovered therefrom; and

(e) the action taken against those persons?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (e) Information is being collected from the State Governments/UT Administrations and will be laid on the Table of the House.

Monitoring Cell on Essential Commodities

3046. SHRI PANKAJ CHOUDHRY:
SHRI ANAND RATNA MAURYA:
SHRI AMAR PAL SINGH:
SHRI K.S. RAO:
SHRI T.R. BAALU:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have any proposal to set up a monitoring cell to check the price, availability and equitable distribution of essential commodities;

(b) if so, the details thereof; and

(c) whether the State Governments shall have their representative in the cell?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) and (b) A Special Price Monitoring Cell has been set up recently in the Department of Consumer Affairs to monitor prices and availability of essential commodities. The Cell submits Notes to the High Powered Price Monitoring Board on the trends in prices and availability of essential commodities.

(c) No, Sir.

[English]

Kutch District

3047. SHRI P.S. GADHAVI:
SHRI GORDHANBHAI JAVIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received any memorandum from Government of Gujarat for taking necessary measures to protect the life and property of peoples living in Kutch district of Gujarat being on the Pak borders;

(b) if so, the action taken in this regard;

(c) whether there is any proposal to hand over the patrolling responsibility of this area to the Coast Guard; and